CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Original Application No.200/252/2018

Jabalpur, this Thursday, the 05th day of December, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vivek Kumar Jain s/o Shri Moolchand Jain Aged about 53 years Loco Pilot West Central Railway Damoh (M.P.) R/o C/o Shri D.S. Tomer 172, Shakti Nagar, Gupteshwar Jabalpur (M.P.) 482001 Mob 07082094258

- Applicant

(By Advocate –None)

<u>Versus</u>

Union of India, through

- 1. The General Manager West Central Railway Indira Market Road Jabalpur (M.P.)
- 2. The General Manager (Core) Central Organization Railway Electrification Northern Railway Allahabad (U.P.) 211001
- 3. The Chief Project Director West Central Railway, Near Railway Stadium Jabalpur (M.P.) 482001
- 4. The Chief Project Director Railway Electrification Northern Railway Ambala (Hariyana) 133001
- 5. The Deputy Chief Electrical Engineer Northern Railway Jind Rohtak (Hariyana) 124411
- 6. The Assistant Electrical Engineer Railway Electrification Northern Railway Jin (Hariyana) 12441

7. The Divisional Railway Manager (P) West Central Railway Jabalpur (M.P.) 482001 - **Respondents**

(By Advocate –Shri Vijay Tripathi for respondents Nos.2, 4, 5 & 6 and Shri Arun Soni proxy counsel for Shri Sapan Usrethe for respondents Nos.1, 3 and 7)

ORDER(Oral)

None for the applicant.

- 2. On perusal of order sheet, it is observed that nobody is appearing on behalf of the applicant from the last five consecutive occasions including today. Thus, it seems that the applicant is not interested in prosecuting the matter any more.
- **3.** Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur) Judicial Member

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